

**GOVERNMENT OF INDIA  
HOME AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:6261  
ANSWERED ON:15.05.2012  
SUBMISSION OF AUDIT RECORDS BY NGOS  
Hussain Shri Syed Shahnawaz

**Will the Minister of HOME AFFAIRS be pleased to state:**

- (a) whether the NGOs who received foreign funds are submitting audited records as required under the existing laws;
- (b) if so, the details thereof and if not, the reasons therefor alongwith the action taken against such NGOs; and
- (c) the effective measures taken by the Government to ensure submission of audit records by such NGOs?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN)

(a): Yes, majority of the NGOs who received funds are submitting the audited records on Format FC-6 (old FC-3) as required under the existing Laws.

(b) to (c): Show Cause ;Notices were sent to 21,493 NGOs who have not filed their annual returns. Majority of NGOs have responded alongwith the pending annual returns. The cases of defaulting NGOs and those NGOs who are not existing at the given address, are being examined separately.